

LOK SABHA

Wednesday, 14th November, 1962/
Kartika 23, 1884 (Saka).

The Lok Sabha met at Eleven of the
Clock.

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

Chinese ordered to leave India

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- *174. { Shri Yashpal Singh:
Shri Ram Ratan Gupta:
Shri Rameshwar Tantia:
Shri D. C. Sharma:
Shri Prakash Vir Shastri:
Shrimati Savitri Nigam:
Shri Hem Raj:
Shri P. C. Deo Bhanj:
Shri P. K. Deo:
Shri Raghunath Singh:

Will the Minister of Home Affairs
be pleased to state:

(a) the number of Chinese who
have been ordered to leave India since
30th June, 1962; and

(b) how many of them obeyed the
orders?

The Minister of State in the Minis-
try of Home Affairs (Shri Datar):
(a) and (b). Since 30th June, 1962,
orders to leave India have been serv-
ed on 24 Chinese nationals. Of these,
five have complied with the orders
and have left. In the case of the re-
maining 19, as well as those Chinese
nationals whose stay in India is not
regarded as desirable, Government
will have to take special steps in the
light of the latest developments.

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Shri Yashpal Singh: How many
Chinese are employed in the Chinese
Embassy in Delhi and in the legations
at Calcutta, Bombay and other places?

Shri Datar: I have not got those
figures here.

Shri Yashpal Singh: What is the
total number?

Mr. Speaker: Those figures are not
available.

Shri Hari Vishnu Kamath: What
restrictions and curbs have been im-
posed on the movements and activities
of other Chinese personnel or Chinese
nationals resident in India, and are
there reasons to believe that the
much-publicised gestures—the pro-
India gestures—of some of those
Chinese may be a mere camouflage
for their real intentions?

Shri Datar: The Government have
been keeping a watch on all those
persons whose activities are likely
to be either anti-Indian or anti-social.
Government are taking necessary
steps in this matter.

Shri Hari Vishnu Kamath: My
question has not been answered. What
restrictions and curbs have been im-
posed so far? Have the Government
imposed any curbs or restrictions on
the movement and activities of other
Chinese who have not been asked to
quit India?

The Minister of Home Affairs (Shri
Lal Bahadur Shastri): We have issued
orders accordingly.

Shri Hari Vishnu Kamath: What
does that "accordingly" mean, Sir?

Shri Lal Bahadur Shastri: That is,
imposing restrictions on those Chinese.

Shrimati Savitri Nigam: May I know
if the hon. Home Minister is aware

that behind the Regal Cinema a few Chinese have hired a flat in which they are indulging in many suspicious activities?

Mr. Speaker: The question is, how many have been ordered to leave India. We should not go into other matters.

Shrimati Savitri Nigam: I am asking about those people who have been seen indulging in anti-social activities.

Shri Lal Bahadur Shastri: Government is extra careful and watchful in this regard. I do not want to dilate upon it, but we do propose to take very strict action in regard to those Chinese who are considered to be a security risk.

श्री प्रकाश वीर शास्त्री : क्या मैं जान सकता हूँ कि जो चीनी नागरिक भारत में इस समय रह रहे हैं, पिछले कुछ दिनों में, जब कि संकट कालीन स्थिति आई है, उन की प्रराष्ट्रीय गतिविधियों का कुछ पता चला है? यदि हाँ, तो भविष्य में उन को रोकने के लिये सरकार ने क्या उपाय सोचे हैं?

श्री लाल बहादुर शास्त्री : कुछ पता तो हम लोग लेते ही रहते हैं, लेकिन उस को बतलाने की जरूरत नहीं है। इस वक्त वैसी कार्यवाही ज्यादा है भी नहीं, क्योंकि उन को भी इस बात का डर है। अगर कोई कार्यवाही है, तो वह छिपी हुई है, जिस के बारे में, जैसा कि मैं ने अभी कहा है, हम पता भी रख रहे और कड़ी कार्यवाही भी कर रहे हैं।

श्री रामेश्वर टांटिया : भारतवर्ष में जो चाइनीज हैं, उन में कितने हिन्दुस्तानी नागरिक हैं और कितने चाइनीज हैं?

श्री लाल बहादुर शास्त्री : मैं उन की ठीक संख्या तो नहीं बता सकता, लेकिन हम दोनों ही की तरफ सावधानी बरत रहे हैं।

Shri Indrajit Gupta: Would the hon. Minister tell us, out of these 24 persons referred to here who have been served with deportation orders,

how many of them were nationals of the Chinese People's Republic, how many were Stateless persons and how many had become Indian nationals?

Shri Lal Bahadur Shastri: I cannot give the details, but we have put all of them in the same category, and whatever action will be taken will have to be taken against all of them.

Shri Sham Lal Saraf: May I know if anybody from the Ladakh side is included among those Chinese who have been ordered to leave the country?

Mr. Speaker: It is going into too much of a detail.

Shri Sham Lal Saraf: It is a very important question, Sir.

Shri Lal Bahadur Shastri: I am sorry I am not aware of it.

Shri P. C. Borooah: Are the Government aware that there is in existence a Chinese school in Makun in North-east Assam and that has been helped by the Chinese Consul-General in India, and may I know whether strict vigilance has been kept on the teachers of this school?

Shri Lal Bahadur Shastri: Yes; in fact, we have made enquiries and have collected the necessary information in that regard. We will keep a strict watch on that also.

कोयले की कमी

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{ श्री प्रकाश वीर शास्त्री :
श्री जगदेव सिंह सिद्धान्ती :
श्री भगवत झा आजाद :
श्री भक्त दर्शन :
श्री प्र० रं० चक्रवर्ती :
श्री सुरेन्द्र पाल सिंह :
श्री यशपाल सिंह :
श्री विद्याचरण शुक्ल :
श्री रा० शि० पांडे :

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